NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 90(ND)11 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Greenline Transip Systems Pvt. Ltd. V/s. M/s. Airone Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
).	Samuell K	alia Adv	Respondent	Roman P
2.	Palash Ag	Janual Adv	t v	12 1 1 mos

ORDER

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

List the matter before the Principal Bench for directions on 29.07.2016

at 2.00 p.m.

(Ina Malhotra) Member Judicial

(R.Varadharajan) Member Judicial